

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1/2021 IN CP/577/2018
NAME OF PETITIONER : K B Barath Singh
NAME OF RESPONDENT : Muthuiah Thevar Rajapandian (Liquidator)
M/s Of Aeon Paper Mills Pvt Ltd
SECTION : Sec 60(5) & Sec 36(4) Of IBC 2016 R/w Rule 11 Of NCLT Rules 2016

ORDER

Due to paucity of time, the matter stands adjourned to **21.04.2021**.


(K.NATARAJAN)
Deputy Registrar

MS